# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

### LOK SABHA UNSTARRED QUESTION NO. 656 TO BE ANSWERED ON 19.12.2017

#### **National Electric Mobility Plan**

656. SHRI FEROZE VARUN GANDHI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any progress has been made regarding the corpus of Rs. 14000 crore set aside under the National Electric Mobility Plan;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) to (c): With a view to promote electric mobility in the country, the Government of India approved the National Mission on Electric Mobility (NMEM) in 2011 and subsequently National Electric Mobility Mission Plan 2020 (NEMMP 2020) was unveiled in 2013. This Plan has been designed mainly considering the Fuel Security and Environmental Pollution in the country. NEMMP aims for a cumulative fuel saving of about 9500 million litres equivalent resulting in reduction of pollution and green house gas emission of 2 million tonnes with targeted market penetration of 6-7 million vehicles by 2020. The plan estimates a cumulative outlay of about Rs.14,000 crores during the span of the scheme with some contribution from Industry.

As part of the mission, Department of Heavy Industry formulated Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles India (FAME India) Scheme in March, 2015 to promote electric & hybrid vehicle (xEVs) in the country. The Government decided to introduce the scheme as a pilot scheme for 2 years with an outlay of Rs.795 crore rather than a 6 year scheme with a support of Rs.14,000 crore, as envisaged in the NEMMP. At present, phase-1 of this scheme is underway, which was originally for a period of 2 years from 1<sup>st</sup> April 2015 to 31<sup>st</sup> March 2017 and has now been extended for a further period till 31<sup>st</sup> March 2018.

\*\*\*\*\*\*